



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 11th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
21	WA/124/2023	M/S DEEPAK AND CO. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS. B CHOWDHURY	MR. R K D CHOUDHURY DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
22	WP(C)/7408/2023 FIXED	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
HEARING				
23	C.Ex.App./84/2018 FIXED, WITH C.Ex.App./2/2020 (D/O)	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
24	C.Ex.App./4/2019 FIXED	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
WITH				
25	C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
WITH				
26	C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
49 WP(C)/6763/2018 AT 10:15 AM	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA MS N BEGUM MR B M DEKA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4-R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
50 WP(C)/142/2019 AT 10:15 AM	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	MR. M DUTTA (R9) MR. A DEKA (R7, R8) SC, SEC. EDU.
51 WP(C)/5279/2020 AT 10:15 AM	BALEN KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C
WITH 52 WP(C)/605/2021	KABITA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR B P BORAH MR S DAS	SC, SEC. EDU. SC, U G C
WITH 53 WP(C)/3575/2021	SANATAN TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	MR. I ALAM SC, N C T E SC, SEC. EDU. SC, U G C
54 WP(C)/5641/2020 AT 10:15 AM	KAMAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
WITH 55 WP(C)/5627/2020	PULAK MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
56 I.A.(Civil)/1258/2022 AT 10:15 AM in WP(C)/877/2021	GOVERNING BODY, Versus DR. MANOJ KUMAR PAUL AND 2 ORS	MR. K N CHOUDHURY	

	WITH WP(C)/877/2021 CAVT. NO. 00762/021,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
57	WITH WP(C)/2870/2019 CAVT. NO. 0254/2019	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. M K CHOUDHURY (r-3) MR. A DHAR MR P BHARDWAJ (r-3) MD F FARIDI FOR CAVEATOR
58	WITH WP(C)/8333/2019 CAVT. NO. 1076/2019	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR FOR CAVEATOR
59	WITH WP(C)/5529/2020 CAVT. NO. 07352/020,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B CHAKRABORTY MR. S CHAKRABORTY MR D K BHATTACHARYYA	SC, HIGHER EDU MR. A DHAR MISS S ROY MD F FARIDI FOR CAVEATOR
60	WP(C)/2768/2022 AT 10:15 AM	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
61	WP(C)/4237/2022 AT 10:15 AM	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
MOTION				
62	WP(C)/1400/2024 B/O	NO.G/105218L RIFLEMAN (GD) RAM PRASAD SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	DY.S.G.I.
ADMISSION				
63	WP(C)/3200/2018 FIXED	SMT. KRISHNA BORO AND 12 ORS. Versus THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
64	WITH WP(C)/7553/2017	VANDANA HAJOARY and 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH
65	WITH WP(C)/1294/2018	KRISHNA BORO AND 12 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC
66	WITH WP(C)/1713/2018	JHARNA BRAHMA AND 50 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
42 WP(C)/1237/2024 FIXED	M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E
ADMISSION			
43 WP(C)/8049/2017 FIXED	JATINDRA BARUAH Versus THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE
44 WP(C)/1096/2018 FIXED	MADAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. T DEWAN MR S DAS	GA, ASSAM MR. B CHOUDHURY(SC, AH&VD) MS. M KATAKI, (SC, AH &VD)
45 WP(C)/2503/2019 FIXED	UTTAM KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A J GHOSH	SC, FOREST
46 WP(C)/7476/2019 FIXED	NAGEN BHOWMIK Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED MS S DAS	SC, PNRD MR A N AHMED
47 WP(C)/9371/2019 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
48 WP(C)/9443/2019 FIXED	PREMDHAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. B GAYAN MS. R GOGOI MS. D DUTTA	GA, ASSAM MS. B GOGOI (SC, AFDCL,(R-2))
WITH I.A.(Civil)/881/2020 in WP(C)/9443/2019	THE MANAGING DIRECTOR Versus PREMDHAN DAS AND 4 ORS.	MRS. B GOGOI	MR. P J SAIKIA
WITH 49 WP(C)/5903/2018	SRI PREMDHAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM SC, AFDC

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/1060/2024 FIXED	BASANTA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA	SC, P H E
55	WP(C)/1182/2024 FIXED	DR. ALPANA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
56	WP(C)/1421/2024 B/O	MANISH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, ELEM. EDU GA, ASSAM
ADMISSION				
57	WP(C)/2410/2023 FIXED	RABINDRA SARMAH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR S DUTTA MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, FINANCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/1272/2024 FIXED	UJJAL BHATTACHARJEE AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR. S K TALUKDAR G UDDIN P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
42	WP(C)/1394/2024 CAVT. NO.00922/024, FIXED	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN GA, ASSAM MR B B NARZARY MR R DHAR SC TRIBAL AFFAIRS (PLAIN) FOR CAVEATOR
43	WP(C)/1404/2024 B/O	JANARDAN HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
44	I.A.(Civil)/776/2024 (CONNECTED WITH ITEM NO.1 IN THE DAILY CAUSE LIST), B/O in WP(C)/844/2024	NOOR NAHAR JIYA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN SC, ASEC	SC, P AND R.D.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	Crl.A./3/2023 WITH LCR 3 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/139/2023 in Crl.A./3/2023	SAJEN PUMA Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	MS. D GHOSH (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
		SAJEN PUMA Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA	PP, ASSAM

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2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
16)	MR. A DHAR	11-03-2024	To	12-03-2024
17)	MR D K MISHRA	13-03-2024	To	14-03-2024
18)	MR B PRASAD	13-03-2024	To	14-03-2024
19)	MS. D GHOSH	11-03-2024	To	11-03-2024
20)	MR. O P BHATI	11-03-2024	To	07-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,11th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 12

[THIS BENCH WILL SIT AT 3:00 PM

THE SINGLE BENCH OF HONOURABLE
MR. JUSTICE MANISH CHOUDHURY WILL
SIT AFTER RISING OF THIS BENCH, IF
TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/52/2020 10 Y 5 M 1 D :PART-HEARD, LCR 5 FILES, P.B.-2, FIXED	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE MR. B BARUAH MR. B BARUAH MR S HUSSAIN	PP, ASSAM
	WITH I.A.(Cr.)/154/2023 in CRL.A(J)/52/2020	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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5)	MR. B BARMAN	02-04-2024	To	02-04-2024
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11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
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18)	MR B PRASAD	13-03-2024	To	14-03-2024
19)	MS. D GHOSH	11-03-2024	To	11-03-2024
20)	MR. O P BHATI	11-03-2024	To	07-04-2024



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[For Monday, 11th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
54	I.A.(CrI.)/132/2021 (AT 10:15 AM) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
55	Crl.Pet./324/2021 (AT 10:15 AM)	KAKOLI GOSWAMI Versus THE STATE OF ASSAM AND ANR	H Z SINGHA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MR A A DEWAN (R-2) PP, ASSAM
56	Crl.Pet./92/2022 (AT 10:15 AM)	PINKY @ MD MAHRUM ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	MS. R. R. SAIKIA (r-2) PP, ASSAM
57	Crl.Rev.P./532/2022 (AT 10:15 AM)	URMILA DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. N DEKA MS. S DAS MS. P CHAKRABORTY	MR. A PAUL (R1 TO 4) PP, ASSAM
WITH				
58	Crl.Rev.P./610/2022	KUSHAL DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	DR. N DEKA (r-2) PP, ASSAM
59	Bail Appln./4625/2023 (AT 10:15 AM)	ENNUS ALI @ INNUS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
60	Crl.Pet./101/2024 (AT 10:15 AM)	INDRAJIT BORA Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
MOTION				
61	AB/599/2024 FIXED	YOUSUF ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM

62	AB/638/2024 B/O	SHOHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
63	Bail Appln./153/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NASIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR. A DEB MR M HOQUE MR. J HUSSAIN MR. M ISLAM MR. H A HUSSAIN	PP, ASSAM
64	Bail Appln./604/2024 FIXED	WASIR AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
65	Bail Appln./678/2024 FIXED	SAMRAT ROY Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MS. D PARBIN MR. M ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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[For Monday, 11th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

54	WP(C)/8090/2018 (CONNECTED WITH ITEM NO.6 IN THE DAILY CAUSE LIST), FIXED	ASHIM KUMAR BARUAH Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	SC, AG SC, AGRI. DEPARTMENT
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HEARING

55	WP(C)/7551/2013 FIXED	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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19)	MS. D GHOSH	11-03-2024	To	11-03-2024
20)	MR. O P BHATI	11-03-2024	To	07-04-2024



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[For Monday,11th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
56	I.A.(Civil)/3456/2017 FIXED in RSA/291927/2017 WITH RSA/291927/2017 (Filing Number)	BHANU DEY Versus ARABINDA ROY SRI BHANU DEY Versus SRI ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA MR.B K BHATTACHARJEE DR.R SARMAH	MR. A K SAHEWALLA AS AMICUS CURIAE
HEARING				
57	FAO/43/2023 (AT 2:00 PM), WITH LCR, FIXED WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS. DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-1 to 12) MR S CHAUHAN (r-1 to 4) GA, ASSAM MR. A R SHOME (r-1 to 12) MR. P MAZUMDER (r-1 to 12) MR N ALAM (r-1 to 4) M. BORUAH (r-1 to 4) R DEB (r-1 to 4) GA, ASSAM
STAY MATTERS				
58	Tr.P.(C)./9/2023 B/O	TIKENDRAJIT DAS Versus ELA RANI BAISHYA	MR H BEZBARUA K. KALITA	MR. K K DEKA MR. N NATH
59	Tr.P.(C)./49/2023 B/O	SMTI BINU DAS NATH Versus GANESH CHANDRA NATH	MR. R CHETRI MR U SAIKIA MR N MILI	MS. J PAUL MR N MILI MS C BURAGOHAJAIN M S BAISHYA

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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20)	MR. O P BHATI	11-03-2024	To	07-04-2024



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[For Monday,11th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 2:50 PM
AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE MANISH CHOUDHURY AND
HER LADYSHIP, IF TIME PERMITS]

Sr.No. Case Number

Main Parties

Petitioner Advocate

Respondent Advocate

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

53 [RSA/187/2010](#)
(AT 10:15 AM)

ABDUL RAHIM and 2 ORS,
Versus
HALIMA BEGUM and ORS,

MR.T ROY
MRS. S ROY
MS.B SARKAR
MS.S DEY
MS.J PAUL
MR.P SEN

MR.P K ROY
MR.S K CHAKRABORTY
MRSA CHAKRABORTY
MS.M DUTTA

54 [MACApp./1/2017](#)
(AT 10:15 AM)

ORIENTAL INSURANCE CO. LTD.
Versus
SMT. ROOPJYOTI KALITA @ GOGOI, (ON
THE DEATH OF NIBHA KALITA) and 5
ORS.

MR. S DUTTA
MS. N MODI
MS. M CHOUDHURY
MR. S DUTTA
MR. C SHARMA

MR. H RAHMAN
MR. S BHATTACHARYYA
(R-7)
MR. M DAS
MR. R M DEKA
MR. D CHETIA
MR. B SINHA (R-7)
MRS. R GOGOI

BAIL HEARING (BA)

55 [Bail Appln./4307/2023](#)
WITH CASE RECORD(SCANNED
COPY), OFFICE NOTE, FIXED

ABID PERVEZ @ AZAD PERVEZ
Versus
UNION OF INDIA

MR. N N B CHOUDHURY
MR. P K SAHARIA
MS K DAS

SC, NCB

LEAVE NOTE OF ADVOCATES FOR 11/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1821/2019 in MACApp./3729/2019	JAGADISH BRAHMA AND ANR Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD AND 4 ORS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH	MR. R C PAUL(R-4) MR. J KALITA (R-1)
	WITH MACApp./3729/2019 (Filing Number)	JAGADISH BRAHMA AND ANR Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD AND 4 ORS		
2	I.A.(Civil)/483/2020 in MACApp./17675/2019	SHRI BEDNIDHI NEWAR Versus MRS. MEKRI ENGLANGPEE AND 2 ORS	MS P C B NAIR MR. S K JAIN MR. B K JAIN	MR. K K DEY
	WITH MACApp./17675/2019 (Filing Number)	SHRI BEDNIDHI NEWAR Versus MRS. MEKRI ENGLANGPEE AND 2 ORS		
3	MACApp./515/2022 WITH LCR	MRS. MEKRI ENGLANPEE AND ANR Versus MR. BEDANIDHI NEWAR AND ANR	MR. M TALUKDAR MR. A SHAKIL	
4	I.A.(Civil)/1090/2020 in MACApp./4265/2020	SMTI USHA CHOUDHURY Versus SRI MINTU KAKATI AND 2 ORS	K U AHMED MS P SARMA	MR SISHIR DUTTA MR. S DUTTA MS A HUSSAIN(R3) MR S DUTTA
	WITH MACApp./4265/2020 (Filing Number)	SMTI USHA CHOUDHURY Versus SRI MINTU KAKATI AND 2 ORS		
5	I.A.(Civil)/3693/2023 in MACApp./13347/2023	NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./13347/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. H	MR. K K BHATTA	
6	I.A.(Civil)/13/2024 in MACApp./13480/2022	DHANANJAY DAS Versus THE DIVISIONAL MANAGER AND 2 ORS.	MR. A AHMED MR A AHMED U U KHAN	

	WITH MACApp./13480/2022 (Filing Number)	DHANANJAY DAS Versus THE DIVISIONAL MANAGER AND 2 ORS. F	MR. A AHMED	
7	I.A.(Civil)/704/2024 in MFA/2552/2024	ORIENTAL INSURANCE COMPANY LTD Versus MOKTAR HUSSAIN AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/2552/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MOKTAR HUSSAIN AND ANR. H	MS. R D MOZUMDAR	
8	I.A.(Civil)/706/2024 in MACApp./8069/2023	NEW INDIA ASSURANCE COMPANY LTD Versus ANIL BORAH AND 4 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
	WITH MACApp./8069/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus ANIL BORAH AND 4 ORS.	MR SISHIR DUTTA	MR. A K GUPTA
9	I.A.(Civil)/711/2024 in MACApp./1325/2024	ORIENTAL INSURANCE COMPANY LTD Versus MERAJUL HUSSAIN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1325/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MERAJUL HUSSAIN AND 2 ORS F	MS. R D MOZUMDAR	
10	I.A.(Civil)/713/2024 in MACApp./757/2024	NEW INDIA ASSURANCE COMPANY LTD Versus BHASKAR JYOTI DEKA AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	
	WITH MACApp./757/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus BHASKAR JYOTI DEKA AND 2 ORS. F	MR SISHIR DUTTA	
11	I.A.(Civil)/715/2024 in MFA/2187/2024	SHIVDHARI YADAV @ SHIVDHARI RAY Versus LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY	
	WITH MFA/2187/2024 (Filing Number)	SHIVDHARI YADAV @ SHIVDHARI RAY Versus LAXMI DEVI RAY AND ANR. E	MR. R K JAIN	

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
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7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
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12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
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17)	MR D K MISHRA	13-03-2024	To	14-03-2024

18)	MR B PRASAD	13-03-2024	To	14-03-2024
19)	MS. D GHOSH	11-03-2024	To	11-03-2024
20)	MR. O P BHATI	11-03-2024	To	07-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,11th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
63	WP(C)/3480/2018 WITH OFFICE NOTE, FIXED	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
64	WP(C)/2697/2021 FIXED	JOI AAI PROGRESSIVE SOCIETY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST
65	WP(C)/1409/2022 FIXED	THE GUWAHATI WHOLESALE CONSUMERS CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR H KALITA	GA, ASSAM
66	WITH WP(C)/1545/2022	ALL ASSAM GAON PANCHAYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR H KALITA	GA, ASSAM
67	WITH WP(C)/1632/2022	THE GUWAHATI WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR T R SEN	GA, ASSAM
68	WITH WP(C)/1671/2022	ALL ASSAM GAON PANCHAYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM

69	WITH WP(C)/1691/2022	CHHAYGAON PANTAN G.P.S.S. AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
70	WITH WP(C)/1696/2022	CHHAYGAON PANTAN G.P.S.S. LTD. AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
71	WP(C)/1517/2022 FIXED	M/S JAYANTI CONTRACTORS AND ENGINEERS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	SC, PWD ROAD SC, WPT AND BC
72	WP(C)/5509/2023 FIXED	LATU HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
73	WP(C)/7143/2023 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
74	Bail Appln./342/2024 BA 4158/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	ZAMZAM HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
75	AB/248/2024 FIXED	TAFAJUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR S K CHHETRY	PP, ASSAM
<u>ORDERS</u>				
76	WP(C)/6208/2023 B/O	DEFODIL DAS AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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19)	MS. D GHOSH	11-03-2024	To	11-03-2024
20)	MR. O P BHATI	11-03-2024	To	07-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,11th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

7	AB/452/2024 FIXED	MOTIUR HAQUE @ MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
51 WP(C)/1407/2024 B/O	KAVERI DEKA AND 30 ORS. Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)			
52 I.A.(Civil)/756/2024 B/O in WP(C)/6005/2021	DR ARUNIMA DUTTA AND 8 ORS Versus THE STATE OF ASSAM AND 37 ORS. A	MR. J I BORBHUIYA MR. S K SAIKIA MR. D S BHATTACHARYYA	SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM SC, APSC MR. S CHUTIA
WITH 53 WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
WITH 54 WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
WITH I.A.(Civil)/3095/2022	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
ORDERS			
55 I.A.(Civil)/744/2024 WITH LCR, WITH OFFICE NOTE, FIXED in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM	MR R K MOUR
WITH RFA/27/2022 CAVT. NO. 06442/022,	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR

HEARING

56 [WP\(C\)/4325/2012](#)
PART-HEARD, FIXED

HIRANYA KUMAR NATH and 2 ORS
Versus
THE STATE OF ASSAM AND ORS

MR B D DAS
MR.R P SARMAH
MR.U K NAIR
MRS.R DEVI
MR.A CHETRY
MR.A R TAHBILDAR
MR. B PURKAYASTHA
MR. B ZAMAN
MR.M P SARMA

MR.B C DAS
MR.S S DEY
MR.B D KONWAR
MR.Z MUKIT
MR.O P BHATI
MR.A SATTAR
MR.M NATH
MR.D MOZUMDER
MR.A BHATTACHARJEE
SC, APSC
MR.R DE(R-5)
MR.I CHOWDHURY
MR.M CHOUDHURY
MR.S SAIKIA
MR.D P BORAH
MR. R B PHOOKAN (R-13)
MR.K R PATGIRI(R-5)
MS.S KHANIKAR
MR.A ROY
MR.D SARMA(R-4)
MR.U DUTTA
MR.B GOGOI
MR.A GOGOI
MR.D BORAH
R SARMAH (R-13)
MR.I F ALI
MS M KAKOTY (R-13)
MR K J HAZARIKA (R-13)
SC, EDU
MRS.A VERMA
MR.R P GUPTA
MR.N KHATANIAR
MR.N BORAH
MR.P CHETIA(R-4)
MR.J HUDA(R-4)

WITH
57 [WP\(C\)/7378/2013](#)

DIPAN KANTI SUKLABAIDYA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA
MR.K KALITA
MS.S KANUNGOE

MR.S S DEY
MR.M NATH
MR.A BHATTACHARJEE
SC, APSC
MR.D P BORAH
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
28	I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019 WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
29	I.A.(Civil)/1452/2023 FIXED in MACApp./3189/2023 WITH MACApp./3189/2023 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS MD. TAFIQR RAHMAN Versus AJIDA BEGUM AND 3 ORS	MR M CHOUDHURY MR. P AHMED MR M CHOUDHURY	MS. R D MOZUMDAR (r-4) MS. C MOZUMDAR (r-4) MR. S P SHARMA (r-4)

LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
57	Bail Appln./625/2024 B/O	MENSING RONGPI Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
58	Bail Appln./710/2024 B/O	MOINUDDIN BARBHUIYAN Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
MOTION				
59	AB/643/2024 B/O	SRI SONGHROM KOIRI @ SRI SANGRAM KOIRI Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
ADMISSION				
60	Crl.Rev.P./32/2023 FIXED	SURJYA MOHAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS	MR. S C BISWAS (R-2) MS. A BORAH (R-2) PP, ASSAM
61	Crl.Pet./418/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MUSHARAF HUSSAIN @ MUSARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M S ALAM MR S J SHAMIM	MR. P BORAH (r-2) MRS K M SAIKIA (R-2) PP, ASSAM
62	Crl.Rev.P./90/2024 FIXED	SMTI. SARMISTHA DEV Versus SMTI. ANITA CHAKRABORTY AND ANR.	MR. M NATH	
	WITH I.A.(Crl.)/242/2024 in Crl.Rev.P./90/2024	SMTI. SARMISTHA DEV Versus SMTI. ANITA CHAKRABORTY AND ANR.	MR. M NATH	
BAIL HEARING (BA)				
63	Bail Appln./606/2024 FIXED	RAJIB ALI AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
64	Bail Appln./685/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM

BAIL HEARING

65	AB/27/2024 FIXED	SARITA DEVI JAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS S JAIN
66	AB/546/2024 FIXED	JARINA KHATUN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED
67	AB/549/2024 FIXED	MD. SARIFUL HAQUE Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME

HEARING

68	Crl.Pet./1059/2023 PART-HEARD, FIXED	DIPSIKHA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
16)	MR. A DHAR	11-03-2024	To	12-03-2024
17)	MR D K MISHRA	13-03-2024	To	14-03-2024
18)	MR B PRASAD	13-03-2024	To	14-03-2024
19)	MS. D GHOSH	11-03-2024	To	11-03-2024
20)	MR. O P BHATI	11-03-2024	To	07-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,11th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
60 CRP/56/2023 CAVT. NO.03822/023, FIXED	DHIRAJ CHOUDHURY AND 8 ORS Versus MD. ABDUL SAMAD AKAND AND 20 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. A R SIKDAR (R-1 , 3 TO 5 AND 7 TO 11) MR M AHMED (FOR CAVEATOR) MR. A HUSSAIN (FOR CAVEATOR) A. K. KANU (FOR CAVEATOR)
WITH I.A.(Civil)/1527/2023 in CRP/56/2023	DHIRAJ CHOUDHURY AND 8 ORS Versus MD. ABDUL SAMAD AKAND AND 10 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	MR M AHMED (FOR CAVEATOR) MR. A HUSSAIN (FOR CAVEATOR) A. K. KANU (FOR CAVEATOR)

LEAVE NOTE OF ADVOCATES FOR 11/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
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20)	MR. O P BHATI	11-03-2024	To	07-04-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST]

[FOR MONDAY THE 11TH DAY OF MARCH, 2024]

BEFORE

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 25]

[AT 10:15 A.M.]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT]**

JUDGMENT

1 MAC.APP. 1/2022

THE NEW INDIA ASSURANCE CO LTD
VERSUS
SHRI. PALLAN JYOTI @ PALLAB BORAH
AND 2 ORS

PFOSEKHO
PFOTTE

B.N. SARMAH
IMTIWAPANG
YANGPILA